- (b) the list of the letters alongwith the details of the donors of the papers; and
- (c) the instructions, if any, of the donors for consulting the letters ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (c) Further information is being collected and will be placed on the table of the House.

Payment made for the Edwina Letters

- 1428. SHRI SAMAR MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) to whom the Nehru Memorial Museum and Library paid the sum of Rs. 31,483 for acquiring the Edwina—Jawahar-lal Nehru letters/papers from England in
 - (b) what was the mode of payment; and
- (c) whether it is a fact that the recipient of the above payment was also the donor of the aforesaid letters?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) Further information is being collected and will be placed oh the table of the House.

Accession numbers of the Jawaharlal Nehm letters

- 1429. SHRI RAMACHANDRAN PIL LAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the dates on which the Jawaharlal Nehru's letters to Lady Mountbatten were accessioned in the Nehru Memorial Museum and Library; and
- (b) what is/are its/their accession numbers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARUN SINGH): (a) and (b) Further information is being collected and will be placed on the table of the House.

Submission of false Pay Certificates

- 1430. SHRI GHUFRAN AZAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that a large number of students are availing of free education facility in Navyug Schools run by N.D.M.C. in Delhi by submitting false Annual Pay Certificates of less than Rs. 1 8,000;
- (b) whether Government ever ordered any probe to find out the veracity of such Pay Certificates; and
 - (c) if so, the details thereof?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) NDMC has intimated that no such fact is in their knowledge. NDMC has further intimated that Affidavits duly attested are obtained from the parents every year in addition to the requirement of pay certificates.
 - (b) No, Sir.
 - (c) Does not arise.

National Sports Federations

- 1431. SHRI SHANKAR
 SINGH: Will the Minister of
 RESOURCE DEVELOPMENT
 be pleased
 to state:
- (a) when the last meeting between the Ministry and the National Sports Federations was held:
- (b) whether Government propose to hold such meetings and consult the federations regularly; and
- (c) whether any consultative machinery between the sports departments and the federations exists, if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER

OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) The last meeting between the Ministry, Indian Olympic Association and some National Sports: Federations was held on 10-4-1992.

- "(B) Yes, Sir, as and when required.
- (c) There is no permanent Consultative machinery between the Department of Youth Affairs & Sports and the National Sports Federations, but such consultations take place on a continuing basis.

Recognition of National Sports Federation

- 1132. SHRI SHANKAR DAYAL SINGH: Will the Minister of-HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have framed any rules or quidelines for the recognition of National Sports Federation; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE. DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) and (b) Even though rules or guidelinss for the purpose have not been framed, recognition is accorded to National Sports Federations on the basis of certain documents and information required as per statement attached.

Statement

Information/Documents Required for Consideration of Recognition to National Sports Federations

1. What is the constitutional status of the Federatipn..? It is a registered/

- incorporated body? If so, the attested photocopy of the certificate of Registration/Incorporation may kindly be submitted mentioning the status under which it has been registered/incorporated;
- 2. Kindly submit all the papers duly authenticated in support of its constitutional status. These should include the Articles, Memorandum of Association, Bye-laws Rules & Regulations for day-to-day functioning of the Federation etc. as the case may be:
- 3. Please let us know the names and full addresses of the present officebearers of the Federation. How were they made the office bearers? When did they assume the office and what is the date of expiry of their present term?
- 4. Give the names and address of the State level corresponding bodies affiliated to the Federation. Kindly submit the documentary evidence in support thereof;
- 5. The Balance Sheet Income and Expenditure Statement at least for the last 3 years disclosing fully and statisfactorily the financial position of the Federation duly audited by a practising Chartered Accountant;
- 6. What have been the activities of the Federation in the last 3 years? The details of National Championships helds so far giving the names of the State Units participated and results thereof;
- 7. Whether the Federation sponsored any team for participation in International competitions? If so, give details indicating the performance of the team in such events. How the members of the here-mentioned team were selected?
- 8. Give details of financial assistance received by the Federation, if any, from the Central or the State Government or any other, public body;